

**STATEMENT NO.4 (IMP. ) FOR EVERY 2<sup>nd</sup> Quarterly 2020.**

**STATEMENT SHOWING THE CASES PERTAINING TO THE ATROCITIES ON WOMEN ( 2<sup>nd</sup> QUARTERLY ) FOR THE PERIOD FROM 01.04.2020 TO 30-06-2020.**

Name of the Court, :

SL. No.	Nature of Cases	PENDENCY AT THE BEGINNING AS ON 01.04.2020	INSTITUTIONS	DISPOSALS				PENDENCY AT THE END AS ON 30.06.2020
				CONVICTION	ACQUITTAL	TRANSFER/OTHER WISE	TOTAL	
1	KIDNAPPING							
2	RAPE							
3	OUTRAGE OF MODESTY							
4	(a) ILL TREATMENT FOR DOWRY							
5	(b) ABETTING FOR TAKING OF DOWRY							
6	(c) DEMANDING DOWRY							
7	BRIDE BRUNING							
8	DOWRY DEATH							
9	MAINTENANCE							
10	ILLEGAL SALE OF GIRLS FOR FLESH TRADES							
11	EVE TEASING							
12	ABETTING THE COMMISSION OF SATHI							
	<b>GRAND TOTAL</b>							
	Number of cases pending for more than 5 years at the end of 2 <sup>nd</sup> Quarter 2020:							

Note: Number of cases pending for more than 5 years at the end of 2<sup>nd</sup> Quarter 2020:



**STATEMENT SHOWING THE CASES RELATING TO CRIMES AGAINST MARGINALISED SECTIONS OF SOCIETY PENDING FOR THE PERIOD FROM ; 01.04-2020 TO 30.06.2020.**

**Name of the Court :**

<b>Sl. NO.</b>	<b>PENDENCY AT THE BEGINNING AS ON : 01.04.2020</b>	<b>INSTITUTIONS 01.04.2020 TO 30.06.2020</b>	<b>DISPOSALS 01.04.2020 TO 30.06.2020</b>	<b>PENDENCY AT THE END AS ON 30.06.2020</b>	<b>NUMBER OF CASE PENDING FOR MORE THAN 5 ( FIVE) YEARS AT THE END OF QUARTER 30.06.2020</b>

**STATEMENT SHOWING THE CASES RELATING TO CRIMES AGAINST DIFFERENTLY ABLED PERSONS PENDING FOR THE PERIOD FROM ; 01.04.2020 TO 30.06.2020**

**Name of the Court :**

<b>Sl. NO.</b>	<b>PENDENCY AT THE BEGINNING AS ON 01.04.2020</b>	<b>INSTITUTIONS 01.04.2020 TO 30.06.2020</b>	<b>DISPOSALS 01.04.2020 TO 30.06.2020</b>	<b>PENDENCY AT THE END AS ON 30.06.2020</b>	<b>NUMBER OF CASE PENDING FOR MORE THAN 5 ( FIVE) YEARS AT THE END OF QUARTER 30.06.2020</b>

**C.M.O**

**SIGNATURE OF THE OFFICER**